

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/435/CHE/2021 IN CP/600/IB/2018
NAME OF PETITIONER : M S Viswanathan (Liquidator)
M/s Galaxy Cosmetics Pvt Ltd
NAME OF RESPONDENT :
SECTION : Sec 35(1)(n) of IBC 2016 & Regulation 44(2) of IBBI

ORDER

The Applicant is represented by Mr. M. Krishna Dath, Advocate through video conferencing platform.

The Applicant is not ready with the case to proceed further.

Hence, list this matter on **27.08.2021** for hearing and disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)